Name of the Corporate Debtor: RNP MARKETING AND CARGO PRIVATE LIMITED; Date of Commencement of CIRP: 16-12-2022; List of Creditors as on: 24-01-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received **Summary of Claims Admitted** Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted 0 0 0 0 0 0 0 1 Secured financial 0.00 Annexure 1 creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 0 0 0.00 Annexure 2 creditors belonging to any class of creditors Annexure 3 3 Secured financial 1 432245210 1 432245210 31.26 0 0 0 creditors (other than financial creditors belonging to any class of creditors) 4 3 674827941 3 674791789 0 Unsecured financial 48.80 0 0 Annexure 4 creditors (other than financial creditors belonging to any class of creditors) 5 0 0 Operational creditors 0 0 0.00 0 0 0 Annexure 5 (Workmen) 6 Operational creditors 0 0 0 0 0.00 0 0 0 Annexure 6 (Employees) 7 Operational creditors 1 275690160 1 275690160 19.94 0 0 0 Annexure 7 (Government Dues) 8 Operational creditors 0 0 0 0 0.00 0 0 0 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 0 0 0 0 0.00 0 0 0 Annexure 9 any, (other than financial creditors and operational creditors) Total 5 1382763311 5 1382727159 100.00 0 36152 0